

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).19737/2004

(From the judgement and order dated 19/03/2004 in MFA No.2693/1997 of the
HIGH COURT OF KARNATAKA AT BANGALORE)

NAGANATH (DEAD) BY LRS.

Petitioner(s)

VERSUS

ASST.COMMNR. & LAND ACQ. OFFICER & ANR.

Respondent(s)

(With office report)

Date: 15/01/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.H. KAPADIA
HON'BLE MR. JUSTICE B. SUDERSHAN REDDY

For Petitioner(s) Ms. Kiran Suri,Adv.

For Respondent(s) Mr. Sanjay R. Hegde,Adv.
No.1: Mr. Vikrant Yadav, Adv.
Mr. Amit Kr. Chawla, Adv.

UPON hearing counsel the Court made the following
ORDER

List on Friday, the 18th January, 2008.

(N. Annapurna)
Court Master

(Madhu Saxena)
Court Master